

In the High Court of Judicature, Bombay.

Fri day, the 31st day of *January* 1865.

SPECIAL APPEAL No. 892 — OF 1864

Munabai widow of
Bunorhai of the Poona Appellant

District (Original Defendant)

versus

Ajibai widow Moorad-
Khan of the Poona Respondent

District (Original Plaintiff)

Rs. 15 — — —

The claim in the Original Suit was to *compel* *Def^t* to close two windows overlooking *Pl^t's* ground, and recently opened, there-
by causing her annoyance. *Pl^t* also tried to have
5 new windows, opened since the filing of the plaint
also closed.

In Appeal No. 17 of 1864 the *Prin^l Sudder Ameer*
of the District of *Poona* at *Poona* confirmed
the Decree of the *Sud. Am^r* of *Poona* who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that *the decision*
of the *Principal Sudder Ameer* is
contrary to law in that *the Principal*
Sudder Ameer has erroneously held
that

that appellant had no right to open
windows in his own house and that
(2) according to the Respondent's own
showing she can show no injury
to herself from the said windows
having been constructed.

The Court confirms the decree of the
Pain! Sud. Court.

Costs on Ppt. Appellant.

R. Coak
Hewitt

D. D. W. M. W.

MEMORANDUM OF COSTS incurred in Special Appeal No. 892

of 1864. against the decision of the Principal S^r Amin of the District of Poona — and disposed of on the 31st January 1865 by confirming the same with Costs

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Sudder Amin's Court</i> (including <i>ing. V. Fee</i>)	2	5	2	5	
In the <i>Principal Amin's Court</i>	2	11	5	5	
				5	" 7.5

IN THIS COURT.

Stamp for Memorandum of Special Appeal	1	"	"	✓	
Stamps for copies of Decree and Judgment	2	8	"	✓	
Stamp for Vukalutnama	2	"	"	✓	
Stamp of an application to enter the name of the Appellant's heir		"	"		
Batta for Process and Postage	"	9	"	✓	
Sectioner's Fee	"	12	"	✓	
Vukeel's Fee	"	7	2	✓	
					7 4 2.5

Rupees.... 12 4 9.5

BY THE RESPONDENT—

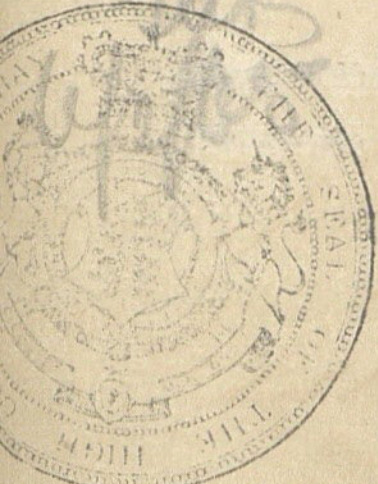
IN THE DISTRICT.

In the <i>Sudder Amin's Court</i>	5	12	11	5	
In the <i>Principal S^r Amin's Court</i>	1	7	2	5	
					7. 4 1.5

IN THIS COURT.

Stamp for Vukalutnama	2	"	"	✓	
Vukeel's Fee	"	7	2	✓	
					2 7 2.5

Rupees.... 9 11 3.5



W. West
For Sealer
 The 31st day of January 1865
W. West
 Registrar